

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 59 of 2017 (SZ)**

**Appellant(s)**

D. Sulif,  
Kanyakumari District,  
Tamil Nadu.

Vs. **Respondent(s)**

The Government of India,  
Rep by its Director,  
Ministry of Environment and Forests,  
New Delhi and 11 others.

**Legal Practitioners for Appellant (s)**

M/s. J. Anandhavalli

**Legal practitioners for respondent(s)**

M/s G.M. Sayed Nurullah Sheriff for  
R1,R3 &R8  
M/s E. Manoharan for R4, R6, R10, R11  
M/s Rita Chandrasekar for R7  
M/s Thanikasivan for R9,

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.05.2018 Appellant & counsel not present. No representation for respondents. For appearance of both sides and reply call on 03.07.2018  (Tmt. Meena Satheesh) Registrar